

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19

CP No. 16/241- 242/PB/2024

IN THE MATTER OF:

Amarjit Singh Bagga and another

.... Petitioner/Applicant

Vs.

VD Fabricators Private Limited

.... Respondent

Order under Section 241(1), 242(4) of the Companies Act, 2013

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Appearance not marked

For the Respondent : Mr. Govind Rishi, Mr. Gaurav Mitra, Advs.

ORDER

Ld. Counsels for the parties appeared.

At request and with consent of the parties, list the matter for a physical hearing **on 02.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)